

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
GOMATI JUDICIAL DISTRICT :: UDAIPUR.

No. F.11(29)-DJ/G/UDP/2013/ 7888-89 Dated, Udaipur,
The 12th September, 2018.

To
The Registrar (Judicial),
Hon'ble High Court of Tripura,
Agartala.

Subject :- Furnishing of monthly statement in regard to Civil & Criminal cases instituted, disposed of and pending in all the Courts under the Gomati Judicial District after compilation.


Ref :- No.F.40(25)(i)-HCT/STT-M/2013/12003-005, dated, 14.08.2013.

Sir,

With reference to the subject cited above, I am furnishing herewith the monthly **CONSOLIDATED STATEMENT** along with court wise original statement as regard to Civil & Criminal cases instituted, disposed of and pending (**HCT M 9**) for the month of **August, 2018** in respect of all the Courts under the Gomati Judicial District for kind information of the Hon'ble High Court.


Yours faithfully,

Enclo : As stated.


District & Sessions Judge
Gomati Judicial District, Udaipur.

Copy to :-

The System Officer, Office of the District & Sessions Judge, Gomati District, Udaipur to upload the statement in the web site of District & Sessions Judge Court, Gomati District, Udaipur.


District & Sessions Judge
Gomati Judicial District, Udaipur.

Court Wise Pending

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
GOMATI JUDICIAL DISTRICT :: UDAIPUR.
As on 31.08.2018

Station wise pending case
As on 31.08.2018

Sl. No.	Name of the Court	Civil	Criminal	Traffic Challans under M.V. Act. (Petty cases)	Total Criminal Cases	Grand Total	Udaipur			Amarpur		
							Civil	Criminal	Petty case	Civil	Criminal	Petty case
1	District & Sessions Judge, Gomati District, Udaipur.	235	139	0	139	374	710	881	423	17	376	179
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	253	157	0	157	410	710	1304		17	555	
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	149	9	0	9	158	1591		423	393		179
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	34	241	136	377	411	2014			572		
5	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.	5	126	29	155	160	Civil			Criminal		
6	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	8	95	39	134	142	727			1859		
7	Civil Judge (Jr. Div.) & J. M. 1 st Class, (Court No.3), Udaipur, Gomati District.	26	114	219	333	359	Total Pending Cases					
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.	0	0	0	0	0	2586			Nos.		
9	Civil Judge (Jr. Div.) & J. M. 1 st Class, Amarpur, Gomati District.	17	376	179	555	572						
	TOTAL	727	1257	602	1859	2586						


NAME OF CASES	Age-wise pendency of cases from last month											Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7							
	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008		(l) 2007 & before	(a) New Institution	(b) By Restoration	(c) By remand	(d) By transfer			(e) Otherwise	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009		(k) 2008	(l) 2007 & before					
1	2											3	4					5	6	7											8							
33. Tripura Shops & Establishment Act Cases	3												3	1					1	4																		
34. Cases of Atrocities on SC/ST																																						
35. Prevention of Corruption (PC) Act Cases		1								1			2							2																		
36. Consumer Protection (CP) Act Cases																																						
37. Arms Act Cases		1										20	21							21																		
38. Information Technology (IT) Act Cases																																						
39. Cases investigated by CBI and tried by Special Judicial Magistrates																																						
40. Enquiry held as per order of the Hon'ble SC/HC																																						
41. Orders on Final Reports														9			6	15	15	15																15		
42. Confessional Statements u/s. 164 (1), Cr. PC/ITI Parade																																						
43. Cases settled through mediation																																						
44. Bail Applications u/s. 438 & 439 of Cr.P.C	1												1	2			1	3	4	1																	1	
45. Other Bail Application														56			19	75	75	75																	75	
46. Other Misc. Cases not covered above	3	4	4		1		1						13	3		4	7	20																				
47. Other CrI. Cases not covered above	8	4											13	6		7	13	26		1																	1	
48. Cases tried by the Juvenile Justice Board	7	3						1			1		12			2	2	14																				
SUB-TOTAL (C)	869	356	191	79	38	21	33	28	11	6	7	254	1893	280	1	219	25	525	2418	104	27	8	7	1	1	1	1	1	1	1	1	3	153					

NAME OF CASES	Age-wise disposal of Uncontested Cases											Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month											Total of (a) to (l) of Col. 12 showing pendency			
	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008			(l) 2007 & before	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009		(k) 2008	(l) 2007 & before	
						9							10	11													12	13
12. Summary Trial Cases under IPC																												
13. Summary Trial Cases under other Acts not included in this list																												
14. PFA Act/FS & S Act Cases															1												1	
15. Electricity Act Cases																												
16. Essential Commodity Act Cases															1					1				1			3	
17. Cases under 125, Cr. PC/Muslim Women (Protection on Divorce) Act														1	6	9	1										16	
18. Domestic Violence Act Cases	5	1											6	11	31	8	3										42	
19. NI Act Cases	7		1										8	12	23	24	11	5	2		1				1		67	
20. MV Act Cases/Traffic Challan Cases	179	17	15	3	1								215	215	416	89	83	10	4								602	
21. Excise Act Cases	22	1											23	24	51	4											55	
22. Juvenile Act Cases																												
23. Forest Act Cases																1								1			2	
24. Wild Life Cases																												
25. Labour Act Cases															1					1							2	
26. Weights & Measures Act Cases																												
27. Foreigners Act Cases /IM (D)T Act Cases																												
28. Cases under Passport Act & Rules made thereunder	1												1	1	1		1							1			3	
29. Cinematography/ Copy Right Act Cases																												
30. Cruelty to Animal Act Cases																												
31. Gambling Act Cases	4												4	4	10												10	
32. Tripura Police Act Cases	75												75	75	153	19		1									173	

NAME OF CASES	Age-wise disposal of Uncontested Cases											Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month											Total of (a) to (l) of Col. 12 showing pendency		
	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008			(l) 2007 & before	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009		(k) 2008	(l) 2007 & before
	9											10	11	12											13		
33. Tripura Shops & Establishment Act Cases	2												2	2	1											1	
34. Cases of Atrocities on SC/ST																											
35. Prevention of Corruption (PC) Act Cases															1				1							2	
36. Consumer Protection (CP) Act Cases																											
37. Arms Act Cases															1										20	21	
38. Information Technology (IT) Act Cases																											
39. Cases investigated by CBI and tried by Special Judicial Magistrates																											
40. Enquiry held as per order of the Hon'ble SC/HC																											
41. Orders on Final Reports														15													
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																											
43. Cases settled through mediation																											
44. Bail Applications u/s. 438 & 439 of Cr.P.C	1												1	2	2											2	
45. Other Bail Application														75													
46. Other Misc. Cases not covered above	5		1				1						7	7	5	4	3		1							13	
47. Other Cri. Cases not covered above	8												8	9	13	3									1	17	
48. Cases tried by the Juvenile Justice Board	2												2	2	7	3				1			1			12	
SUB-TOTAL (D)	354	20	17	3	1		1					8	404	557	932	310	167	67	36	21	31	27	11	6	6	245	1859

hmc 12/9/18
 District & Sessions Judge,
 Gomati Judicial District, Udaipur.

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008	(l) 2007 & before			(a) 2018	(b) 2017	(c) 2016	(d) 2015	(e) 2014	(f) 2013	(g) 2012	(h) 2011	(i) 2010	(j) 2009	(k) 2008	(l) 2007 & before	
	9												10	11	12												13
14. Guardianship Cases	1												1	1	3	2										5	
15. Misc (Probate) Cases																											
16. Title (Probate) Suits																											
17. Title (Matrimonial) Suits	2												2	2	8	8										16	
18. Appointment of Receiver/Guardian																											
19. Other Family Court matters																											
20. Reference under LA Act			1										1	9	1	15	24	9	1	5	1					56	
21. Reference under ID Act																											
22. Interlocutory matter under ID Act																											
23. Wakf matters																											
24. Departmental Enquiry																											
25. Arbitration (Execution) matters		1											1	1		5										5	
26. Other contested Civil Cases not covered above	2	1											3	4	14	9	6	5								34	
SUB-TOTAL (B)	15	10	2		1								28	65	237	244	131	58	35	12	3		1	1	5	727	


 District and Sessions Judge
 Gomati Judicial District, Udaipur.